1367

Written Answers

(c) Yes, Sir. They have, so far, submitted eight reports which cover a number of departments of Hindustan Aircraft Ltd.

SMUGGLING

•1267. {Shri Bishwa Nath Roy: Shri H. S. Prasad:

'Will"the Minister of Finance be ploused to state:

(a) the articles attempted to be smuggled from Pakistan in 1953-54;

(b) the articles attempted to be smuggled to Pakistan in the same period; and

(c) their total value?

The Deputy Minister of Finance (Sirri M. C. Simh): (a) to (c). A statement giving the required information is laid on the Table of the House. [See Appendix IV, annexure No. 69.]

Kashmir

***1266. Shri Vallatharas:** Will the **Minister of States** be pleased to state:

(a) the number and names of the native States within the area of Kashmir now under the occupation of Pakistan; and

(b) whether any of the Rulers of such States are paid pensions or allowances by the Indian Union? States (Dr. Katju): (a) The Gilgit

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number jo 1386 SEM upium ApupSy and Kashmir State and is now under the occupation of Pakistan included certain feudatory States_and chieftainships. The more important of these were Hunza, Nagar, Yasin, Koh Ghizar, Jshkoman, Punial and Chilas.

(b) No pensions or allowances are being paid to any such Rulers.

जीमसार भावर आदि का विकास

*१२६९. औं गणपति राम : क्या गुरुकार्य मंत्री यह बताने की इत्या करेंगे कि :

(क) क्या सरकार ने उत्तर प्रदेश में जोनसार माबर बीर मिअप्रिर के दुखी क्षेत्र के विकास के लिये कोई ग्राधिक सहायता दी है ;

(ख) यदि हां, तो कितनी राशि स्वीकार की गई है ग्रौर वह किस प्रकार खर्च की जायेगी ; ग्रौर

(ग) क्या राज्य सरकार ने इस सम्वन्ध में कोई योजना बनाई है ?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) Rs. 70,000/- to be spent on the schemes indicated in the statement laid on the Table of the House. [See Appendix IV, annexure No. 70.]

(c) Yes; these schemes are, however, finally adopted only after they have been scrutinized by the Commissioner for Scheduled Castes and Scheduled Tribes and the Ministries concerned.

N. C. C.

•1270. Shrl Sinhasan Singh: Will the Minister of Defence be pleased to state the number of institutions in U.P. where N.C.C. training has been started and the number in which there are proposals for starting such training in 1954-55?

'The Deputy Minister of Defence (Shri Satish Chandra): A statement is laid on the Table of the House in respect of institutions in U.P., where the N.C.C. is functioning. [See Appendix IV, annexure No. 71.] No expansion has been proposed by the Government of U.P. for the year 1954-55.

HINDUSTAN AIRCRAFT LTD.

*1284. Shri V. P. Nayar: Will the Minister of Defence be pleased to state:

(a) whether the canteens run by the management of the Hindustan Aircraft Limited, Bangalore, are being run on profit or loss;

(b) the figures of profit and loss for the years 1950-1924 and